

**GOVERNMENT OF INDIA
PLANNING
LOK SABHA**

STARRED QUESTION NO:385
ANSWERED ON:19.12.2014
ONLINE MONITORING
Chandrappa Shri B.N.

Will the Minister of PLANNING be pleased to state:

- (a) the quantum of funds transferred to the States for various welfare schemes during the last three years;
- (b) whether the Government is satisfied with the mechanism in place to track and monitor the funds made available to the States for welfare schemes;
- (c) if so, the details thereof along with the deficiencies/aberrations noticed in the mechanism/system of transfer of funds to the States, for welfare schemes;
- (d) whether the Government proposes to introduce an online mechanism and develop an integrated Web Portal in this regard and if so, the details thereof; and
- (e) the details of schemes proposed to be monitored through this online mechanism, the present status of the proposal and the time by which the proposal is likely to be implemented?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR MINISTRY OF PLANNING AND MINISTER OF STATE FOR DEFENCE
(RAO INDERJIT SINGH)

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF LOK SABHA STARRED QUESTION NO.385 REGARDING ONLINE MONITORING BY SHRI B.N.CHANDRAPPA ON 19TH DECEMBER, 2014

(a) The funds transferred under Central Assistance to States/UTs Plan for various welfare schemes during the last three years is given in Annexure.

(b) & (c) The resources under welfare schemes are transferred to the States through two major routes-Central Assistance to States/UTs and Centrally Sponsored Schemes (CSS). The two have been merged in Central Assistance to States/UTs Plans w.e.f 2014-15. The actual releases under these schemes depend on several factors such as scheme guidelines, finalization of schemes by the States, availability of resources, absorption capacity, previous balances, submission of utilization certificates by States and other requirements. Ministries/ Departments constantly review/monitor the welfare schemes with the State governments and implementation agencies to improve utilization of allocated funds by making changes in guidelines, improving flow of resources, creating better Management Information System (MIS) and building capacity for implementation. The Plan schemes have diversity in implementation hierarchy, number of implementing agencies and geographical reach whereby there was no common platform available for financial monitoring of these schemes.

(d) & (e) Public Financial Management System (PFMS) [earlier Central Plan Scheme Monitoring System] is a Central Sector Scheme of Planning Commission started in April 2008, In December, 2013, the Cabinet has approved a total plan outlay of Rs.1080 crore for national roll out of PFMS over a period of 4 years

(2013-14 to 2016-17) during the 12th Five Year Plan. Its objective is to establish an on-line financial management information and decision support system for tracking of funds released under all plan schemes of Government of India and real time reporting of expenditure at all levels of programme implementation through treasury and bank interface.